

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(80A)
Indiranagar
Bangalore - 560 038

Dated : 1-2-88

APPLICATION NOS. 449 to 452 & 577 to 592/87(F)

Applicants

Indian National NGOs Association
of Army Electronics Inspection
& 16 Ors

v/s

The Secy, R/o Defence & 11 Ors

To

1. Shri K. Ramanujam
Chairman
Indian National NGOs Association
of Army Electronics Inspection
C/o CIL, JC Nagar P.O.
Bangalore - 560 006

2. Shri A.N. Mazumdar
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006

3. Shri H. Prahalada Rao
Foreman
Controllerate of Inspection
Power Systems (CIP)
JC Nagar P.O.
Bangalore - 560 006

4. Shri M.A. Hardikar
Foreman
Controllerate of Inspection Radar(CIR)
JC Nagar P.O.
Bangalore - 560 006

5. Shri S. Srinivasan
Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006

Respondents

6. Shri S. Badrinath
Asst. Foreman
Controllerate of Inspection
Electronics(CIL)
JC Nagar P.O.
Bangalore - 560 006

7. Shri R. Krishnamurthy
Asst. Foreman
Controllerate of Inspection
Electronics(CIL)
JC Nagar P.O.
Bangalore - 560 006

8. Shri K. Narasimhamurthy
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006

9. Shri H.B. Ramanujam
Asst. Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006

10. Shri M. Selvaraj
Asst. Foreman
Controllerate of Inspection
Power Systems
JC Nagar
Bangalore - 560 006

11. Shri Anandathirtha
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
12. Shri J.K. Raghunathan
Asst. Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006
13. Shri G. Sadashivappa
Asst. Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006
14. Shri V.C. Gupta
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar
Bangalore - 560 006
15. Shri T.S. Ramachandra Rao
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
16. Shri J.V. Chandrasekara Rao
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
17. Shri K. Nanjundappa
Foreman
Controllerate of Inspection
Power Systems
JC Nagar
Bangalore - 560 006
18. The Secretary
Ministry of Defence
New Delhi - 110 011
19. The Director General of Inspection (DGI)
Ministry of Defence
Department of Defence Production
Room No. 234, South Block
DHQ P.O.
New Delhi - 110 011
20. The Controller
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
21. Shri P.T. Gee Varghese
Foreman
Controllerate of Inspection
(Radar), JC Nagar P.O.
Bangalore - 560 006
22. Shri T.V. Venugopala Iyer
Foreman
Controllerate of Inspection
Power Systems
JC Nagar P.O.
Ministry of Defence (DGI)
Bangalore - 560 006
23. Shri N.A. Ramaprasad Narayan
Foreman
Controllerate of Inspection
Electronics (CIL)
Ministry of Defence (DGI)
JC Nagar P.O.
Bangalore - 560 006
24. Shri S. Rajarathnam
Asst. Foreman
Inspectorate of Electronics
Ministry of Defence, RK Puram P.O.
Secunderabad - 500 556 (A.P.)
25. Shri Y.S. Jagannatha Rao
Asst. Foreman
Controllerate of Inspection (Radar)
Ministry of Defence (DGI)
JC Nagar P.O.
Bangalore - 560 006
26. Shri N. Paul Pandian
Asst. Foreman
Controllerate of Inspection
Systems
156, Gough Lines
Trimulgherry Post
Secunderabad - 500 015 (A.P.)
27. Shri L. Upendranath Goud
Asst. Foreman
Controllerate of Inspection
Systems
156, Gough Lines
Trimulgherry Post
Secunderabad - 500 015 (A.P.)

28. Shri S.C. Patel
Asst. Foreman
Inspectorate of Electronics
C/o Gun Carriage Factory
Jabalpur - 482 011 (M.P.)

29. Shri T. Somasekhara
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006

30. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal
in the above said applications on 21-1-88.

Encl : As above

Praveen Dabholkar
DEPUTY REGISTRAR
(JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 21ST DAY OF JANUARY, 1988.

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman
and
Hon'ble Shri L.H.A. Rego, Member (A)

APPLICATION NOS. 449 TO 452 & 577 TO 592/87

1. Indian National NGOs Association
of Army Electronics Inspection
C/o CIL, Bangalore-6. ... Common applicant
A.Nos.449 to
452/87.
2. A.N. Mazumdar, Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
A.No. 577/87..
3. H. Prahaladaraao, Foreman,
CIP, JC Nagar, Bangalore. ... Applicant in
A.No. 578/87.
4. M.A. Hardikar, Foreman
CIR, JC Nagar, Bangalore. ... Applicant in
A.No. 579/87.
5. S. Srinivasan, Foreman,
Inspectorate of Electronics,
J.C. Nagar, Bangalore. ... Applicant in
A.No. 580/87.
6. S. Badrinath, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
A.No. 581/87.
7. R. Krishnamurthy, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
A.No. 582/87.
8. K. Narasimhamurthy, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
A.No. 583/87.
9. H.B. Ramanujam, Asst. Foreman,
Inspectorate of Electronics,
JC Nagar, Bangalore. ... Applicant in
A.No. 584/87.
10. M. Selvaraj, Asst. Foreman,
CIP, JC Nagar, Bangalore. ... Applicant in
A.No. 585/87.
11. Anandathirtha, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
A.No. 586/87.
12. J.K. Raghunathan, Asst. Foreman,
I of L, JC Nagar, Bangalore. ... Applicant in
A.No. 587/87.
13. G. Sadashivappa, Asst. Foreman,
I of L, JC Nagar, Bangalore. ... Applicant in
A.No. 588/87.
14. V.C. Gupta, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
A.No. 589/87.
15. T.S. Ramachandra Rao, Foreman,
Controllerate of Inspection
Electronics, JC Nagar, Bangalore. ... Applicant in
A.No. 590/87.



16. J.V. Chandrashekara Rao, Foreman, Controllerate of Inspection Electronics, JC Nagar, Bangalore.

... Applicant in A.No. 591/87.

17. K. Nanjundappa, Foreman, Controllerate of Inspection Power Systems, JC Nagar, Bangalore.

... Application in A.No. 592/87.

v.

1. Union of India, represented by the Secretary, Ministry of Defence, New Delhi.

Common respondents in the above applications.

2. The Director General of Inspection Department of Defence Production, Ministry of Defence (DGI) Room No. 234, South Block, DHQ PO, New Delhi.

3. The Controller, Controllerate of Inspection Electronics, JC Nagar PO, Bangalore.

4. P.T. Gee Verghese, Foreman, CIR, JC Nagar, Bangalore.

Respondent No.4 in A.Nos 449 & 590 to 592/87.

5. T.V. Venugopala Iyer, Foreman, CIP, JC Nagar, Bangalore.

Respondent No.5 in A.Nos.449 & 590 to 592/87 & respondent No.4 in A.Nos. 452 & 577 to 580/87.

6. N.A. Ramaprasad Narayan, Foreman, CIL, JC Nagar, Bangalore.

Respondent No.6 in A.No.449 & 590 to 592/87 & respondent No 5 in A.Nos.452 & 577 to 580/87

7. S. Rajarathanam, Asst. Foreman, Inspectorate of Electronics, RK Puram PO, Secunderabad.

Respondent No.4 in A.Nos.450 & 585 to 589/87

8. Y.S. Jagannatharao, Asst. Foreman CIR, JC Nagar, Bangalore.

Respondent No.4 in A.Nos.451 & 581 to 584/87.

9. N. Paul Pandian, Asst. Foreman, CIS, Secunderabad.

Respondent No.5 in A.Nos.451 & 581 to 584/87.

10. L. Upendranath Goud, Asst. Foreman, Respondent No.6
CIS, Secunderabad in A.Nos.451 &
581 to 584/87.

11. S.C. Patel, Asst. Foreman, Respondent No7
Inspectorate of Electronics, in A.Nos.451 &
C/o GCF, Jabalpur. 581 to 584/87.

12. T. Somashekara, Foreman, Respondent No.6
CIL, JC Nagar, Bangalore. in A.Nos.452 &
577 to 580/87.

(Shri M.S. Padmarajaiah, C.G.S.S.C.
for Respondents 1 to 3)

These applications having come up for hearing to-day,
Vice-Chairman made the following:

O R D E R

In these applications made under Section 19 of the Administrative Tribunals Act, 1985, the applicants have sought for diverse reliefs which are resisted by Respondents 1 to 3 on more than one ground.

2. Shri K. Ramanujam, the Chairman of the first applicant, the authorised representative of all the other applicants, files a Memo praying for permission to withdraw these applications with liberty reserved to approach the Hon'ble Supreme Court under Article 32 of the Constitution. Shri M.S. Padmarajaiah, learned Senior Standing Counsel, appearing for Respondents 1 to 3 opposes the permission sought by the applicants.

3. We see no merit in the objections urged by Shri Padmarajaiah. We consider it proper to grant the permission sought by the applicants. We, therefore, accord permission



sought by the applicants and dismiss these applications as withdrawn by them with liberty reserved to them to approach the Supreme Court. But in the circumstances of the cases, we direct the parties to bear their own costs.

Sd/-

Vice-Chairman 1-1-19

Sd/-

Member (A) 1-1-1988

bsv/Mrv.

TRUE COPY

R.A. Mukundan
CIVIL REGISTRAR (JUL)
CIVIL ADMINISTRATIVE TRIBUNAL
BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (SDA)
Indiranagar
Bangalore - 560 038

Dated : 13 APR 1988

REVIEW APPLICATION NOS. 11 to 27/88
IN APPLICATION NOS. 449 to 452 & 577 to 592/87(F)

Applicants

Indian National NGOs Association
of Army Electronics Inspection
& 16 Ors

To

1. Shri K. Ramanujam
Chairman
Indian National NGOs Association
of Army Electronics Inspection
C/o Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
2. Shri A.N. Mazumdar
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
3. Shri H. Prehaladaraao
Foreman
Controllerate of Inspection
Power Systems (CIP)
JC Nagar P.O.
Bangalore - 560 006
4. Shri M.A. Hardikar
Foreman
Controllerate of Inspection
Radar (CIR)
JC Nagar P.O.
Bangalore - 560 006
5. Shri S. Srinivasan
Foreman
Inspectorate of Electronics
JC Nagar, Bangalore - 560 006

Respondents

v/s The Secretary, M/o Defence & 11 Ors

6. Shri S. Badrinath
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
7. Shri R. Krishnamurthy
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
8. Shri K. Narasimhamurthy
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006
9. Shri H.B. Ramanujam
Asst. Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006
10. Shri M. Selvaraj
Asst. Foreman
Controllerate of Inspection
Power Systems (CIP)
JC Nagar
Bangalore - 560 006

11. Shri Anandathirtha
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar P.O.
Bangalore - 560 006

12. Shri J.K. Raghunathan
Asst. Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006

13. Shri G. Sadashivappa
Asst. Foreman
Inspectorate of Electronics
JC Nagar
Bangalore - 560 006

14. Shri V.C. Gupta
Asst. Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar
Bangalore - 560 006

15. Shri T.S. Ramachandra Rao
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar
Bangalore - 560 006

16. Shri J.V. Chadreshakara Rao
Foreman
Controllerate of Inspection
Electronics (CIL)
JC Nagar
Bangalore - 560 006

17. Shri K. Nanjundappa
Foreman
Controllerate of Inspection
Power Systems (CIP)
JC Nagar
Bangalore - 560 006

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER passed by this Tribunal
in the above said applications on 22-3-88.

Encl : As above

Rajendra Shetty
DEPUTY REGISTRAR
(JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

DATED THIS THE 22ND DAY OF MARCH, 1988

Present: Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman
and
Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NOS. 11 TO 27/1988

1. Indian National NGOs Association
of Army Electronics Inspection
C/o CIL, Bangalore. ... Applicant in
R.A. No.11/88
2. A.N. Mazumdar, Foreman
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.12/88
3. H. Prahaladarao, Foreman
CIP, JC Nagar, Bangalore. ... Applicant in
R.A. No.13/88
4. M.A. Hardikar, Foreman,
CIR, JC Nagar, Bangalore. ... Applicant in
R.A. No. 14/88
5. S. Srinivasan, Foreman,
Inspectorate of Electronics,
JC Nagar, Bangalore. ... Applicant in
R.A. No.15/88
6. S. Badrinath, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.16/88
7. R. Krishnamurthy, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.17/88
8. K. Narasimhamurthy, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.18/88
9. HB Ramanujam, Asst. Foreman,
Inspectorate of Electronics,
JC Nagar, Bangalore. ... Applicant in
R.A. No.19/88.
10. M. Selvaraj, Asst. Foreman,
CIP, JC Nagar, Bangalore. ... Applicant in
R.A. No.20/88
11. Anandathirtha, Asst. Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.21/88
12. J.K. Raghunathan, Asst. Foreman,
I of L, JC Nagar, Bangalore. ... Applicant in
R.A. No.22/88
13. G. Sadashivappa, Asst. Foreman,
I of L, JC Nagar, Bangalore. ... Applicant in
R.A. No.23/88
14. V.C. Gupta, Assistant Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.24/88
15. T.S. Ramadhandra Rao, Foreman,
CIL, JC Nagar, Bangalore. ... Applicant in
R.A. No.25/88



16. J.V. Chandrashekara Rao, Foreman, CIL, JC Nagar, Bangalore.	... Applicant in R.A. No.26/88
17. K. Nanjundappa, Foreman CIP, JC Nagar, Bangalore.	... Applicant in R.A. No.27/88

v.

1. Union of India, represented by
the Secretary, Ministry of
Defence, New Delhi.
2. The Director General of Inspection
Department of Defence Production,
M/o Defence (DGI), Room No.234,
South Block, DHQ PO New Delhi.
3. The Controller,
CIL, JC Nagar PO,
Bangalore.
4. PT Gee Verghese, Foreman,
CIR, JC Nagar, Bangalore.
5. T.V. Venugopala Iyer, Foreman
CIP, JC Nagar, Bangalore.
6. N.A. Ramaprasad Narayan, Foreman
CIL, JC Nagar, Bangalore.
7. S. Rajaratnam, Asst. Foreman,
I of L, R.K. Puram PO.
Secunderabad.
8. S. Jagannatharao, Asst. Foreman,
CIR, JC Nagar, Bangalore.
9. N. Paul Pandian, Asst. Foreman,
CIS, Secunderabad.
10. L. Upendranath Goud, Asst. Foreman,
CIS, Secunderabad.
11. S.C. Patel, Asst. Foreman,
I of L, C/o. GCF, Jabalpur.
12. T. Somashekara, Foreman,
CIL, JC Nagar, Bangalore.

Common Respondents

These applications having come up for hearing to-day,
Vice-Chairman made the following:

ORDER

In these applications made under Section 22(3)(f)
of the Administrative Tribunals Act, 1985 ('the Act')
the applicants have sought for a review of our order
dated 21.1.1988 dismissing their A.Nos. 449 to 452 and
577 to 592 of 1987.

2. Shri K. Ramanujam, Chairman of the Indian National NGOs Association, Army Electronics Inspection, Bangalore, who is representing the applicants as before submits that the applicants had withdrawn their earlier applications under a bonafide mistake and that they are unable to approach the Hon'ble Supreme Court under Article 32 of the Constitution and on those grounds we must review our earlier order, restore the applications to their original file and determine them on merits.

3. We dismissed A.Nos. 449 to 452 and 577 to 592 of 1987 on the ground that the applicants themselves sought our permission to withdraw them with liberty reserved to approach the Supreme Court.

4. We will even assume that everyone of the grounds stated by Shri Ramanujam are correct. Even then also, all of them will not constitute a mistake or an error apparent on the face of the record or a case of discovery of a new and important matter or evidence that was not within the knowledge of the applicants to justify a review of our order under order 47 R.1 of the Code of Civil Procedure applicable for a review under Section 22 (3) (f) of the Act. We find no grounds to review our earlier order.

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5. On the foregoing discussion, we hold that these review applications are liable to be rejected. We, therefore, reject these applications at the admission stage, without notices to the respondents.



DEPUTY REGISTRAR (JD)

ENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

Sd/-

VICE-CHAIRMAN 22/3/88

Sd/-

MEMBER (A) 22-3-88